

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/379/2020

This the 12th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Romesh Kumar Samotra, Aged 49 years, Son of Sh. Shonka Ram, R/o H. No. 97, Ward No. 1, Subash Nagar, Udhampur.

.....Applicant

(Advocate:- Ms. Veenu Gupta)

Versus

1. Union Territory of J&K, through Commissioner/Secretary, Transport Department, Civil Secretariat, Jammu
2. Transport Commissioner, J&K Government, Jammu.
3. Rajesh Gupta, Incharge ARTO (BOI), Jammu.

.....Respondents

(Advocate: Mr. Sudesh Magotra, Deputy Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant has moved M.A. No. 61/459/2021 seeking withdrawal of the instant O.A.

2. The M.A. is allowed and accordingly, O.A. No. 61/379/2020 is dismissed as withdrawn with liberty to the applicant to file fresh, if fresh cause of action arises. Interim order, if any, also stands vacated.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**